

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C. P. NO. 19(ND)14

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017**

**NAME OF THE COMPANY:** M/s. Mr. Dev Mittar Ahuja V/s. M/s. Ahuja Rice & General Mills Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : Mr. Karan Malhotra, Advocate

For the Respondent (s) : None

**Order**

Ld. Counsel appearing on behalf of the petitioner has pointed out that this case was not listed for today but for 23.11.2017. His submission appears to be correct as the status of the case on the website is 23.11.2017. Correction is therefore being made and the matter be listed on 23.11.2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**

(Lekhraj Singh)